

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 759 of 2020

In the matter of:

Bharat Aluminium Co. Ltd.

....Appellant

Vs.

J.P. Engineers Pvt. Ltd. & Ors.

....Respondents

Present:

Appellant: Ms. Ranjana Roy Gawai, Ms. Ananya Chug and Ms. Vasudha Sen, Advocates.

Respondents: Mr. Abhishek Garg, Advocate for R1
Mr. PBA Srinivasan, Mr. Avinash Mohapatra, Ms. Ichchha Kalash, Mr. Parth Tandon, Advocates for R2.

ORDER

(Through Virtual Mode)

27.11.2020: Pleadings have been completed. Written submissions have also been filed.

Mr. PBA Srinivasan, learned counsel for the Respondent No.2 wants to file compilation of Judgments. He may file the same within two weeks with advance copy to learned counsel for the Appellant.

List the appeal 'for hearing' on 11th January, 2021.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Shreesha Merla]
Member (Technical)

AR/g